

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2015
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Damos Trading Company Pvt. Ltd.
V/s.
M/s. Ace Gum Industries Pvt. Ltd. & Ors.s

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(15)	Miss. Rishika Rajadhyaksha i/b Economic Laws Practice for the Petitioners		
(15)	Mr. Vivek Jivedi i/b Manilal Kher Ambalal & Co. for the Respondents		

Order

TCP No. 37/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter for hearing on 21.4.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)